

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 155
(IB)-1493(PB)/2018

IN THE MATTER OF:

Enkay (India) Rubber Co. Pvt Ltd	...	Applicant/Petitioner
Vs		
Sumeru Processors Pvt Ltd	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 15.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For HDFC Bank : Ms. Amita Kumari, Adv.
For Respondent : Ms. Poulami Das, Adv. (Proxy) For R3 in Appeal 12/2021
Mr. Pravesh Khyalia, Adv for R1 (Mr. Dhiren Navlakha)
For Erstwhile IRP : Mr. Ishwar Mohapatra, Adv.

ORDER

List the matter for hearing on 31.03.2021.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

15.03.2021
Deepak